

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

GULE STAN BLDG. NO. 6, PRESCOT RD., 4TH FLR.,

MUMBAI - 400 001.

REVIEW PETITION NO. 19/97 in

ORIGINAL APPLICATION NO; 651/96.

DATED THIS 19th DAY OF MARCH, 1997.

CORAM : Hon'ble Shri B. S. Hegde, Member (J).

Hon'ble Shri M. R. Kolhatkar, Member (A).

B.J. Rawadka

... Applicant.

V/s.

1. Union of India Through  
General Manager, Central Railway,  
Mumbai - 400 001.
2. The Chief Personnel Officer,  
Central Railway, Mumbai CST. ... Respondents.

I TRIBUNAL'S ORDER BY CIRCULATION X

Applicant is seeking review of the judgement dated 13/1/97 in OA No. 651/96.

2. The OA has been dismissed at the admission stage rejecting the prayer made by the applicant seeking direction to the respondents to furnish the authenticated xerox copies of authorised translations and pass a speaking order after applying their mind. Since no Impugned order has been challenged by applicant, the Tribunal thought fit that it is not a fit matter to entertain and accordingly the OA was disposed of at the admission stage itself, thinking it as a premature one.

3. In this review petition, applicant is trying to re-argue the matter once again on the very same ground and in our view the scope of review is limited, applicant is not permitted to re-argue the case again, accordingly, the review petition is dismissed by circulation.

M.R. Kolhatkar  
(M. R. KOLHATKAR)  
MEMBER (A)

B. S. Hegde  
(B. S. HEGDE)  
MEMBER (J)

abp.